

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1444/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Fortune Public Relations Pvt. Ltd  
V/s.  
Reliance Communication Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Kritika Anand P/B Dhruve Liladhar S/o	Applicant / Operational mediator	

**ORDER**  
**CP 1444/I&BC/MB/MAH/2017**

1. Petitioner yet to file Rejoinder. To be filed today itself.
2. Adjourned to **04.01.2018**.

**Sd/-**

**BHASKARA PANTULA MOHAN**  
Member(Judicial)

Date : 19.12.2017

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**Sd/-**

**M.K. SHRAWAT**  
Member (Judicial)